

- (c) The reply is in the negative.  
 (d) Does not arise.

**Vigilance Unit in Ministry of Works and Housing**

424. { Shri Rameshwar Tantia:  
 Shri Bishanchander Seth:  
 Shri Dhaon:  
 Dr. Mahadeva Prasad:

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that a vigilance unit for eradication and prevention of corruption is proposed to be set up in his Ministry;

(b) if so, who will be its members; and

(c) its powers and functions?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Such a unit already exists. A proposal to strengthen it is under consideration.

(b) It is proposed that the unit should be headed by a Joint Secretary.

(c) The main functions of the unit will be:

- (i) to investigate complaints and allegations of corruption and misconduct against the officers employed under this Ministry;
- (ii) to initiate and process disciplinary proceedings and other action as necessary against erring officers;
- (iii) to suggest ways and means for prevention and eradication of corruption.

**Industrial Housing Scheme in Bihar**

425. Shri Priya Gupta: Will the Minister of Works and Housing be pleased to state:

(a) the amount allotted to State of Bihar for construction of houses for the Industrial Labourers during 1963-64; and

(b) whether there is any proposal for Industrial Housing Scheme at Katihar in the District of Purnea?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Rs. 8.60 lakhs.

(b) Projects under the Subsidised Industrial Housing Scheme are sanctioned by the State Governments themselves. During the Second Five Year Plan, two projects for the construction of 200 houses at Katihar were sanctioned and 152 houses have since been completed.

**Rural Electrification**

426. { Shri Sham Lal Saraf:  
 Shrimati Savitri Nigam:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of villages supplied with power upto the end of the 3rd year of the Third Five Year Plan under the Rural Electrification Scheme; and

(b) the proportion of this power utilised for industrial and agricultural purposes, respectively?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) A total of 37,457 villages has been electrified up to the end of January, 1964.

(b) Out of the total power supplied to rural areas, it is estimated that about 42 per cent is being used for industrial and about 40 per cent for agricultural purposes.

**"Raid on Railway Employees' Residences"**

427. Shri Gulshan: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Central Excise Authorities raided the residences of certain Railway employees of Delhi Railway Station in May, 1964;